

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

206/241-242/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018.**

**NAME OF THE COMPANY: M/s. Purnima Gupta V/s. M/s. Purnima  
Colonizers Pvt.**

**SECTION OF THE COMPANIES ACT: 241-242**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**Present for the Petitioner:** Mr. R.K. Gupta & Ms. Swaralipi Deb Ray,  
Advocates

**Present for the Respondent:** Ms. Pooja M. Saigal & Mr. Akshay Gupta,  
Advocate for R-1 to 4  
Mr. Nikhil Yadav, Advocate for R-7

**ORDER**

CA 329/2018 has been filed by the Respondent with the Registry today  
itself. Renotify this case for further consideration on 15<sup>th</sup> October, 2018.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)